

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 26th May, 2022

No.HC.VII-23/2022/ **3619** /A. On the recommendation of the Hon'ble Gauhati High Court, the Government of Assam, vide Notification No. JDJ.236/2021/7 dated 23.05.2022, has been pleased to appoint the following Officers in Grade-I of the Assam Judicial Service on promotion from Grade-II to Grade-I of the said Service. They will draw usual scale of pay and other allowances as admissible under the Rules. They will be on officiation as per the Assam Judicial Service Rules, 2003:-

Name of the Officers

1. Smti Rini Bharali,
Chief Judicial Magistrate, Goalpara
2. Shri Jayanta Kumar Das,
Civil Judge & Asstt. Sessions Judge, Kokrajhar

No.HC.VII-23/2022/ **3620** /A. On promotion from Grade-II to Grade-I of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such:-

Sl. No.	Name of the Officers	Designation and Place of Posting	Head-quarters/ Station
1.	Smti Rini Bharali	Addl. District and Sessions Judge, FTC, Karbi Anglong, Diphu, vice Shri Kalyanjit Saikia already transferred.	Diphu
2.	Shri Jayanta Kumar Das	Addl. District and Sessions Judge, FTC, Tinsukia, vice Shri Bablu Sutradhar already transferred.	Tinsukia

No.HC.VII-23/2022/ **3621** /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted from Grade-II to Grade-I of the Assam Judicial Service and placed them on officiating basis as per Rules, as Additional District and Sessions Judge of the Sessions Divisions with Head-quarters as

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shown below against their names to exercise such power within the local limits of jurisdiction with effect from the date of assuming charges as such:-

Sl. No.	Name of the Officers	Sessions Division	Head-quarters/ Station
1.	Smti Rini Bharali	Karbi Anglong	Diphu
2.	Shri Jayanta Kumar Das	Tinsukia	Tinsukia

No.HC.VII-23/2022/ **3622** /A. On his appointment in Grade-I of the Assam Judicial Service, vide Govt. Notification No.JDJ.236/2021/8 dated 23.05.2022, the High Court has been pleased to post the following Officer at the station, as shown below against his name. He will be on probation for a period of 2 (two) years as per Rules.

Sl. No.	Name of the Officer	District	Post and place of posting
1.	Shri Narayan Upadhyaya	Cachar	Addl. District and Sessions Judge, FTC, Cachar, Silchar, vice Shri Anurag Jintoo Borah already transferred.

No.HC.VII-23/2022/ **3623** /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer in Grade-I of the Assam Judicial Service as Addl. Sessions Judge of the Sessions Division with Head-quarter as shown below against his name to exercise such power within the local limits of his respective jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officer	Sessions Division	Head-quarter/station
1.	Shri Narayan Upadhyaya	Cachar	Silchar

No.HC.VII-23/2022/ **3624** /A. The following Officer, appointed vide Govt. Notification No. JDJ.236/2021/8 dated 23.05.2022 in Grade-I of the Assam Judicial Service, is directed to submit his joining report before the Registrar General, Gauhati High Court, Guwahati, within one week from the publication of this notification along with a copy of Medical Fitness Certificate issued by the Joint Director of the Health Services:-

1.Shri Narayan Upadhyaya

On submission of his joining report, he is to join at his place of posting immediately and after joining at the station he will be called back for training in the Judicial Academy to be notified later on.



No.HC.VII-23/2022/ 3625 /A. Shri Kumud Chandra Boro, Chief Judicial Magistrate, Nalbari, is transferred and posted as Chief Judicial Magistrate, Goalpara, vice Smti Rini Bharali transferred on promotion.

Shri Boro will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Nalbari and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 3626 /A. Shri Shakti Sharma, Secretary, District Legal Services Authority, Charaideo, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Dhubri, vice Smti Bipaakkhi Borthakur transferred.

Shri Sharma will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Charaideo and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 3627 /A. Shri Nur Muhammad Abdullah Ahmed, Civil Judge & Asstt. Sessions Judge, Karimganj, is posted at the same station i.e. Karimganj, as Chief Judicial Magistrate, vice Shri Imdad Ahmed transferred.

Shri Ahmed will hand over charge of his Court and Office to the District and Sessions Judge, Karimganj and join his new assignment immediately.

No.HC.VII-23/2022/ 3628 /A. Smti Bipaakkhi Borthakur, Civil Judge & Asstt. Sessions Judge, Dhubri, is transferred and posted as Secretary, District Legal Services Authority, Charaideo, vice Shri Shakti Sharma transferred.

Smti Borthakur will hand over chare of her Court and Office to the District and Sessions Judge, Dhubri and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 3629 /A. Shri Imdad Ahmed, Chief Judicial Magistrate, Karimganj, is transferred and posted as Chief Judicial Magistrate, Nalbari, vice Shri Kumud Chandra Boro transferred.

Shri Ahmed will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Karimganj and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 3630 /A. Shri Nayan Jyoti Sarma, Chief Judicial Magistrate, Chirang, Kajalgaon, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon, vice Smti Monoshreeporna Khound transferred.

Shri Sarma will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Chirang, Kajalgaon and proceed to join his new assignment immediately.



No.HC.VII-23/2022/ **3631** /A. Dr. Nupur Chandra Bhuyan, Secretary, District Legal Services Authority, Baksa, Mushalpur, is transferred and posted as Chief Judicial Magistrate, Chirang, Kajalgaon, vice Shri Nayan Jyoti Sarma transferred.

Dr. Bhuyan will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Baksa, Mushalpur and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **3632** /A. Smti Monoshreeporna Khound, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon, is transferred and posted as Secretary, District Legal Services Authority, Dhubri, vice Smti Gypsy Deb transferred.

Smti Khound will proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **3633** /A. Shri Lakhinandan Pegu, Addl. Chief Judicial Magistrate, Hailakandi, is transferred and posted as Secretary, District Legal Services Authority, Dibrugarh, vice Smti Jayashree Bora transferred.

Shri Pegu will hand over charge of his Court and Office to the Chief Judicial Magistrate, Hailakandi and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **3634** /A. Smti Sagarika Borpuzari, Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati, is transferred and posted as Secretary, District Legal Services Authority, Sivasagar, vice Smti Barnani Goswami already transferred.

Smti Borthakur will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **3635** /A. Smti Jayashree Bora, Secretary, District Legal Services Authority, Dibrugarh, is transferred and posted as Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati, vice Smti Sagarika Borpuzari transferred.

Smti Bora will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Dibrugarh and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **3636** /A. Shri Gypsy Deb, Secretary, District Legal Services Authority, Dhubri, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Karimganj, vice Shri Nur Muhammad Abdullah Ahmed.



Smti Deb will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Dhubri and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 3637 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Asstt. Sessions Judges and to post them on transfer as Civil Judge & Asstt. Sessions Judges of the District and Sessions Divisions with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarter/ station
1.	Smti Jayashree Bora	Kamrup (M)	Guwahati
2.	Smti Gypsy Deb	Karimganj	Karimganj

No.HC.VII-23/2022/ 3638 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Chief Judicial Magistrates of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarter/ station
1.	Shri Nur Muhammad Abdullah Ahmed	Karimganj	Karimganj
2.	Dr. Nupur Chandra Bhuyan	Chirang	Kajalgaon

No.HC.VII-23/2022/ 3639 /A. Shri Anurup Bordoloi, Munsiff No.1, Hailakandi, is transferred and posted as Judicial Magistrate, 1st Class, Kamrup (M), Guwahati, vice Shri Santanu Kumar Sarma already transferred.

Shri Bordoloi will hand over charge of his Court and Office to the District and Sessions Judge, Hailakandi and proceed to join his new assignment immediately

No.HC.VII-23/2022/ 3640 /A. Smti Junamoni Kalita, Munsiff-cum-Judicial Magistrate, 1st Class, Dhakuakhana, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Koliabar, vice Smti Nazrana Parbin Rehman already transferred.

Smti Kalita will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (M), Dhakuakhana and proceed to join her new assignment immediately.

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No.HC.VII-23/2022/ 3641 /A. Shri Sahidulla Ahmed, Munsiff No.2, Hailakandi, is posted at the same station i.e. Hailakandi, as Munsiff No.1, vice Shri Anurup Bordoloi transferred.

Shri Ahmed will hand over charge of his Court and Office to the District and Sessions Judge, Hailakandi and join his new assignment immediately.

No.HC.VII-23/2022/ 3642 /A. The following Officers of the Assam Judicial Service are not entitled to Travelling Allowances in the spirit of SR 241 in Division XII of the Fundamental Rules and Subsidiary Rules as per Clause-9 of the Transfer Policy for the Judicial Officers of Assam issued on 17.12.2021:-

- (i) Shri Shakti Sharma
- (ii) Smti Bipaakkhi Borthakur
- (iii) Smti Sagarika Borpuzari
- (iv) Shri Anurup Bordoloi

(The power is personal to the Officers concerned and may be exercised by them at any station.)

By Order,
Sd/- Roman Baruah.

REGISTRAR (VIGILANCE)

Memo No. HC.VII-23/2022/ 3643 - 3681 /A.

Dated 26.05.2022

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to invest Smti Rini Bharali, Shri Jayanta Kumar Das and Shri Narayan Upadhyaya with the powers of Addl. District Judge.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, _____
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
5. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.

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11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.

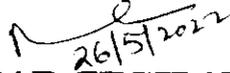
He is requested to release Shri Shakti Sharma, Dr. Nupur Chandra Bhuyan, Smti Jayashree Bora and Smti Gypsy Deb from the post of Secretary, District Legal Services Authority, as per Notification.

He is also requested to appoint Smti Bipaakkhi Borthakur, Smti Monoshreeporna Khound, Shri Lakhinandan Pegu and Smti Sagarika Borpuzari as Secretary, District Legal Services Authority as per Notification.

12. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara/Kamrup, Amingaon
13. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati
14. Smti Rini Bharali, Chief Judicial Magistrate, Goalpara. She will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Goalpara and join her new assignment immediately.
15. Shri Jayanta Kumar Das, Civil Judge & Asstt. Sessions Judge, Kokrajhar. He will hand over charge of his Court and Office to the District and Sessions Judge, Kokrajhar and proceed to join his new assignment immediately.
16. Shri Narayan Upadhyaya, Advocate, Bongali Gaon, PO&PS-Bokakhat, District-Golaghat, PIN-785612.
17. Shri Kumud Chandra Boro, Chief Judicial Magistrate, Nalbari.
18. Shri Shakti Sharma, Secretary, District Legal Services Authority, Charaideo.
19. Shri Nur Muhammad Abdullah Ahmed, Civil Judge & Asstt. Sessions Judge, Karimganj.
20. Smti Bipaakkhi Borthakur, Civil Judge & Asstt. Sessions Judge, Dhubri.
21. Shri Imdad Ahmed, Chief Judicial Magistrate, Karimganj.
22. Shri Nayan Jyoti Sarma, Chief Judicial Magistrate, Chirang, Kajalgaon.
23. Dr. Nupur Chandra Bhuyan, Secretary, District Legal Services Authority, Baksa, Mushalpur.
24. Smti Monoshreeporna Khound, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon.
25. Shri Lakhinandan Pegu, Addl. Chief Judicial Magistrate, Hailakandi.
26. Smti Sagarika Borpuzari, Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati.
27. Smti Jayashree Bora, Secretary, District Legal Services Authority, Dibrugarh.
28. Smti Gypsy Deb, Secretary, District Legal Services Authority, Dhubri.
29. The Joint Registrar (_____), Gauhati High Court, Guwahati
30. The Chief Judicial Magistrate, _____
31. The Deputy Registrar (_____), Gauhati High Court, Guwahati
32. Shri Anurup Bordoloi, Munsiff No.1, Hailakandi.
33. Smti Junamoni Kalita, Munsiff-cum-Judicial Magistrate, 1st Class, Dhakuakhana.
34. Shri Sahidulla Ahmed, Munsiff No.2, Hailakandi.
35. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati

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36. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
37. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
38. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
39. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette


26/5/2022
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI